

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 46 of 2014

Dated : 12th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D. Subrahmanya Bhat ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission
& Anr.

...Respondent(s)

Counsel for the Appellant(s):

Mr. Shridhar Prabhu

Counsel for the Respondent(s):

Mr. Anand K. Ganesan

ORDER

Mr. Anand K. Ganesan undertakes to file Vakalatnama on behalf of the Respondent Commission. Issue public notice.

Post the matter for hearing on 15.04.2014 at Chennai Circuit Bench. In the meantime, pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk